

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA Nos. 414 of 2015 and 415 of 2015 in DFR No. 1554 of 2015

Dated : 3rd August, 2016

In the matter of:

National Aluminium Company Ltd.

...Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant :

Counsel for the Respondent(s) :

ORDER

The Bench did not assemble today. Post the matter for hearing on **11th Aug, 2016.**

(Court Master)

kt